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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/390/ (IB)/2017

NAME OF THE PETITIONER(S)

: SOUTHERN ELECTRIC CORPORATION

NAME OF THE RESPONDENT(S)

: SABASH ENGINEERING (CHENNAI) PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. M.S.VZNCY

PRISCILLA

By S.S. RAJESH

COUNSEL POR

PETITIONER

ORDER

Counsel for petitioner present and submitted that she has filed affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016 and as per the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs. She also submitted that notice was sent to the respondent for their appearance and filed an affidavit in proof of the same. No representation on behalf of the respondent. Time extended at request for submitting arguments by the petitioner. Put up on 31.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)